

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 174767/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 32922/2018

ADDITIONAL CHIEF OFFICER ZILA PANCHAYAT

Petitioner(s)

VERSUS

DEEN MOHAMMAD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.174767/2018-EXEMPTION FROM FILING
O.T.)

Date : 18-02-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh and complete address of respondent No.1 within
two weeks.

Service is complete on respondent No.2. Ld. Advocate,
Ms.Aparna Trivedi, appearing on behalf of Ms.Swarupama
Chaturvedi, Advocate-on-record appears for respondent No.2.
She seeks time to file vakalatnama and counter affidavit. Be
filed within four weeks.

Service is complete on respondent Nos.3 and 4 but none has
entered appearance.

List again on 11.4.2019.

ANIL LAXMAN PANSARE
Registrar